

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SPECTRA INDUSTRIES LIMITED OPERATING IN MANUFACTURING INDUSTRY
HAVING FACTORY AT MURBAD****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Spectra Industries Limited PAN: AAACS6422P CIN: L74999MH1992PLC067849
2.	Address of the registered office	Plot No. 9, Spectra Compound, Kanchpada-2, Malad West, Mumbai 400064.
3.	URL of website	http://www.spectraindustries.co.in/ (not operational)
4.	Details of place where majority of fixed assets are located	Plot No. C 01, Murbad Industrial area, MIDC Sonarpada, post Murbad, Thane-421401
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year.	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.spectra@rirp.co.in kamal@rirp.co.in , kamalgurnaniip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.spectra@rirp.co.in kamal@rirp.co.in , kamalgurnaniip@gmail.com
10.	Last date for receipt of expression of interest	5 March 2025
11.	Date of issue of provisional list of prospective resolution applicants	15 March 2025
12.	Last date for submission of objections to provisional list	20 March 2025
13.	Date of Issue of Final List of Prospective resolution applicants	29 March 2025
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	2 April 2025
15.	Last date of Submission of resolution plans	3 May 2025
16.	Process email id to submit EOI	cirp.spectra@rirp.co.in kamal@rirp.co.in kamalgurnaniip@gmail.com

Imp Note - The above timelines are subject to grant of extension of CIRP period by Hon'ble NCLT.

***Form G was earlier issued in this matter on 30 March 2024 and 5 March 2024. However, The CoC in its meeting, unanimously resolved to invite a fresh EOI and this invitation is made.**



Kamal Kishor Gurnani

**As Resolution Professional of Spectra Industries Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 16th June 2023**

IBBI Registration No.: IBBI/IPA-001/IP/P-01463/2018-2019/12338

AFA valid till 31 December 2025

**Address: 402, Building No-23, E Palazzo CHS Limited
Mahada Hsg Society Powai, Mumbai – 400076.**

**Correspondence Address: Renascence Insolvency Resolution Professionals Private
Limited, 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;**

Date: 18 February 2025

Place: Mumbai